

**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 16.11.2020

**ORDER NO. 90 of 2020**

Hon'ble President, in partial modification of the roster order no. 77 of 2020 is pleased to order the sitting commencing from 17.11.2020 to 20.11.2020 for **CESTAT, New Delhi** as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From <b>17.11.2020</b> to <b>20.11.2020</b>	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Division Bench matters will be taken after the hearing of Anti-Dumping matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

**By Order**



**(Bineesh Kumar K.S.)**

**Registrar**

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**Registrar**